

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 170 OF 2016

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Biomass Power Producers Association, Tamil Nadu	...	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki
Ms. Ritu Apurva
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

Finally, one week time is granted to comply in the matter.

List the matter for compliance on **14.10.2019**.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson